

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1101
TO BE ANSWERED ON 24TH JULY, 2026**

ALLOCATION OF HEALTH INFRASTRUCTURE FUNDS

**†1101. MS IQRA CHOUDHARY:
SHRI AJENDRA SINGH LODHI:
SHRI LALJI VERMA:
MRS RUCHI VIRA:
SHRI NEERAJ MAURYA:
SHRI HARENDRA SINGH MALIK:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the actual percentage of the total health infrastructure funds allocated in the country and Uttar Pradesh during the year 2025-26 that was actually spent on the construction of district hospitals and critical care blocks;
- (b) the percentage and number of the newly constructed trauma centres and critical care blocks in Uttar Pradesh including Mahoba, Banda and Hamirpur districts which are currently lying idle or not fully operational due to the lack of specialist doctors and modern equipment;
- (c) whether poor patients still have to be referred to large cities for treatment due to the lack of adequate healthcare infrastructure in rural areas, including Mahoba, Banda and Hamirpur districts, if so, the details thereof;
- (d) the concrete plan of the Government to create new technical employment opportunities for local paramedics and educated youth through the said medical projects;
- (e) the measures being taken by the Union Government to set up trauma centres and critical care blocks in the Kairana Parliamentary Constituency, Uttar Pradesh and if not, the reasons therefor; and
- (f) the current status of the construction of trauma centres and critical care blocks in Ambedkar Nagar, Moradabad, Aonla and Muzaffarnagar Parliamentary Constituencies of the said State?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (f): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission (NHM). Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human

resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of State/UT-wise SPIP Approval and Expenditure for the development of healthcare infrastructure in rural and urban areas of the country under the NHM for the F.Y. 2025-26 is at Annexure-I.

Public Health is a State subject, hence, the primary responsibility of providing basic health services to all the citizens lies with respective State/UT Government. Based on the proposals received from the States in their Programme Implementation Plan (PIP), approvals are provided keeping in view the resource envelope of the States/UTs as well as existing norms. Approvals granted to each State is referenced in the Record of Proceedings (RoPs) available at the below mentioned link:
<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme with some Central Sector Components which has an outlay of Rs.64,180 Crores for the scheme period (2021-22 to 2025-26). The measures under the PM-ABHIM focus on developing capacities of health systems and institutions across the continuum of care at all levels, primary, secondary and tertiary, to prepare health systems in responding effectively to the current and future pandemics /disasters. The details of State/UT-wise Central Release and Expenditure including Uttar Pradesh under the PM-ABHIM for the F.Y. 2025-26 is at Annexure-II. The CCB's approval under PM-ABHIM for the State of Uttar Pradesh is as below:

Name of the State	Units Approved
Uttar Pradesh	74

Further, the details of Infrastructure Resources under NHM may be accessed from the Health Dynamics of India (Infrastructure & Human Resources) report for FY 2022-23, link as below:

https://mohfw.gov.in/sites/default/files/Health%20Dynamics%20of%20India%20%28Infrastructure%20%26%20Human%20Resources%29%202022-23_RE%20%281%29.pdf

The Fifteenth Finance Commission (FC-XV) has recommended grants through local governments for specific components of the health sector and spread over the five-year period from FY 2021-22 to FY 2025-26 to facilitate strengthening of health system at the grass-root level for an amount of Rs.70,051 crores. These grants are for strengthening primary care through specified components such as Building-less Sub-Health Centres (SHCs), Primary Health Centres (PHCs), Community Health Centres (CHCs), Conversion of rural PHCs and Sub-Centres to Ayushman Arogya Mandir (AAM), Support for diagnostic infrastructure to the primary healthcare facilities, Block Level Public Health Units and Urban-AAMs. The details of State-wise Fund Released and Expenditure under the FC-XV for the Award Period 2025-26 is at Annexure-III.

State/UT-wise SPIP Approvals and Expenditure on Infrastructure Strengthening (Rural & Urban) under National Health Mission (NHM) for the FY 2025-26

Rs. in Lakhs

Sl. No.	States	2025-26	
		SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	37.00	3.20
2	Andhra Pradesh	16,340.55	1,764.63
3	Arunachal Pradesh	2,000.77	2,820.97
4	Assam	14,879.54	6,350.12
5	Bihar	7,901.33	14,274.63
6	Chandigarh	0.00	0.00
7	Chhattisgarh	31,842.98	2,735.17
8	Dadra & Nagar Haveli and Daman & Diu	3.60	0.00
9	Delhi	6,257.50	2,029.79
10	Goa	39.40	23.96
11	Gujarat	4,351.95	165.13
12	Haryana	682.15	608.28
13	Himachal Pradesh	6.00	2.00
14	Jammu and Kashmir	600.00	578.47
15	Jharkhand	4,057.90	1,381.17
16	Karnataka	18,729.15	346.51
17	Kerala	3,522.27	5,378.13
18	Lakshadweep	0.00	0.00
19	Madhya Pradesh	52,780.59	22,130.52
20	Maharashtra	61,720.20	22,687.73
21	Manipur	4,828.53	1,128.12
22	Meghalaya	427.13	903.91
23	Mizoram	159.29	284.98
24	Nagaland	9,360.10	1,369.20
25	Odisha	41,217.94	1,12,031.40
26	Puducherry	3.48	5.07
27	Punjab	475.79	237.09
28	Rajasthan	1,25,300.54	38,877.53
29	Sikkim	1,223.17	269.63
30	Tamil Nadu	35,634.37	34,960.85
31	Telangana	3,816.29	4,194.56
32	Tripura	3,417.36	3,237.40
33	Uttar Pradesh	1,50,093.34	8,365.55
34	Uttarakhand	5,922.46	2,493.83
35	West Bengal	22,960.03	4,198.55
36	Ladakh	1,884.45	710.40

Note:

1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
2. Expenditure includes expenditure against Central Release, State Release & unspent balances at the beginning of the year.

Annexure-II

**State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat
Health Infrastructure Mission (PM-ABHIM) for the FY 2025-26**

Rs. in Cr.

S. No.	Name of the State/UT	2025-26	
		Central Release	Expenditure
1	Andaman and Nicobar Islands	6.77	2.76
2	Andhra Pradesh	59.32	98.86
3	Arunachal Pradesh	0.88	0.98
4	Assam	164.17	209.85
5	Bihar	76.85	128.08
6	Chandigarh	5.13	8.75
7	Chattisgarh	32.78	55.33
8	Dadra & Nagar Haveli and Daman & Diu	7.18	1.02
9	Delhi	40.85	7.09
10	Goa	0.61	1.06
11	Gujarat	100.52	167.54
12	Haryana	19.19	32.73
13	Himachal Pradesh	93.27	103.63
14	Jammu & Kashmir	49.69	89.56
15	Jharkhand	89.02	148.37
16	Karnataka	199.75	332.91
17	Kerala	26.45	44.08
18	Ladakh	1.03	0.93
19	Lakshadweep	0.32	0.29
20	Madhya Pradesh	130.42	227.36
21	Maharashtra	221.13	368.56
22	Manipur	8.77	13.37
23	Meghalaya	23.03	25.12
24	Mizoram	2.05	4.23
25	Nagaland	3.30	6.57
26	Odisha	137.19	228.65
27	Puducherry	9.00	13.76
28	Punjab	71.66	119.44
29	Rajasthan	189.31	315.51
30	Sikkim	4.90	5.54
31	Tamil Nadu	172.51	283.44
32	Telangana	151.12	251.87
33	Tripura	3.57	3.83
34	Uttar Pradesh	211.88	511.46
35	Uttarakhand	33.88	37.65
36	West Bengal	91.42	152.37

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

Annexure-III

**State/UT-wise Fund Released and Expenditure under Fifteenth Finance Commission (FC-XVth)
for the Award Period 2025-26**

Rs. in Cr.

Sl. No.	State	Award Period 2025-26	
		Released	Fund Utilized as per State Information for FY 2025-26
1	Andhra Pradesh	567.40	0.00
2	Arunachal Pradesh	15.65	0.00
3	Assam	54.24	11.45
4	Bihar	555.00	0.00
5	Chhattisgarh	0.00	0.00
6	Goa	0.00	0.00
7	Gujarat	726.36	0.00
8	Haryana	125.69	0.00
9	Himachal Pradesh	112.93	34.97
10	Jharkhand	516.70	145.77
11	Karnataka	356.16	0.01
12	Kerala	647.06	0.00
13	Madhya Pradesh	778.41	0.00
14	Maharashtra	1,539.71	83.60
15	Manipur	0.00	0.00
16	Meghalaya	0.00	0.00
17	Mizoram	0.00	0.00
18	Nagaland	0.00	0.00
19	Odisha	483.04	214.08
20	Punjab	423.03	0.00
21	Rajasthan	895.12	105.72
22	Sikkim	12.09	0.00
23	Tamil Nadu	932.93	477.24
24	Telangana	485.53	162.11
25	Tripura	98.59	23.22
26	Uttar Pradesh	0.00	0.00
27	Uttarakhand	0.00	0.00
28	West Bengal	859.18	0.00

Note:

1. The above releases is updated upto 31.03.2026 and is provisional.
2. Expenditure is as per Financial Progress Report as reported submitted by the States and is provisional.